

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.1863
TO BE ANSWERED ON 02.08.2024

PROMOTION OF MISSION VATSALYA

1863. Shri Basavaraj Bommai:
Shri Balya Mama Suresh Gopinath Mhatre:
Shri Vijay Kumar Dubey:
Shri Ramvir Singh Bidhuri:
Smt. Smita Uday Wagh:
Shri Bhartruhari Mahtab:
Shri Sukanta Kumar Panigrahi:
Shri P C Mohan:
Smt. Himadri Singh:
Shri Pradeep Kumar Singh:
Shri Biplab Kumar Deb:
Dr. Sanjay Jaiswal:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. the details of the steps taken by the Government to promote Mission Vatsalya;
- b. the number of children registered under the said Mission, State/UT-wise specially Maharashtra;
- c. the details of changes found under this Mission since its inception; and
- d. the details of the funds allocated and spent under the Mission till date?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SMT. ANNPURNA DEVI)

(a) : Mission Vatsalya scheme is a Centrally Sponsored Scheme (CSS) which is implemented through States/Union Territories (UTs) to deliver services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) which include Institutional Care and Non-Institutional Care. The fund sharing pattern is in the ratio of 60:40 for all States and UTs with legislature except the North-Eastern States and Hilly States - Himachal Pradesh and Uttarakhand and UT of Jammu & Kashmir, where the cost of sharing is 90:10. In Union Territory without legislature, the cost is 100 % on the Central Government.

The steps taken to promote Mission Vatsalya Scheme are as follows :

The Ministry has issued various guidelines and advisories from time to time for strengthening implementation of Mission Vatsalya by the States/UTs. These include Mission Vatsalya Guidelines, Standard Operating Procedures for Child Helpline, Model Foster Care Guidelines 2024 etc.

The Ministry has held zonal conferences and sensitization/ dissemination workshops since launch of Mission Vatsalya Scheme to promote and implement the scheme effectively. The Ministry also regularly engages with the States/UTs with regards to Scheme implementation.

The initiatives taken under the Mission Vatsalya Scheme include collaboration with National Institute of Mental Health and Neurosciences (NIMHANS), Bangalore under "SAMVAD" (Support Advocacy & Mental Health Interventions for Children in Vulnerable Circumstances and Distress). SAMVAD works in areas of Mental Health, Care & Protection, Education and Policy & Law. Various training and capacity building programmes have been conducted for child protection functionaries and other stakeholders across the States/ UTs.

Also the Ministry in collaboration with Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie has developed an online training module on Juvenile Justice (Care and Protection for Children) Act, 2015 for capacity building of multiple stakeholders such as State Governments/ UT Administrations, district authorities and others.

(b) : The State/UT-wise number of children supported in Institutional Care and Non-Institutional Care under Mission Vatsalya Scheme including Maharashtra during the financial year 2023-24 is at **Annexure**.

(c) : Mission Vatsalya Scheme became effective from financial year 2021-22 and Guidelines were shared with States/UTs. The earlier Child Protection Services Scheme was subsumed under Mission Vatsalya Scheme. The changes incorporated in the Mission Vatsalya Scheme include increase in cost norms across all the components of the Scheme. The norms were enhanced for Non-Institutional Care (Sponsorship, Foster Care and After Care), maintenance grant and construction grant for Child Care Institutions. The honorarium/ remuneration for members including Chairperson of Child Welfare Committee was also increased.

(d) : Total amount of Rs.2882.90 crore was released under Mission Vatsalya Scheme and Rs.1515.30 crore was utilised as per information received from States/UTs. Mission Vatsalya scheme implementation lies with the states and UTs.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1863 FOR ANSWER ON 02.08.2024 RAISED BY Shri BASAVARAJ BOMMAI, SHRI BALYA MAMA SURESH GOPINATH MHATRE, SHRI VIJAY KUMAR DUBEY, SHRI RAMVIR SINGH BIDHURI, SMT. SMITA UDAY WAGH, SHRI BHARTRUHARI MAHTAB, SHRI SUKANTA KUMAR PANIGRAHI, SHRI P C MOHAN, SMT. HIMADRI SINGH, SHRI PRADEEP KUMAR SINGH, SHRI BIPLAB KUMAR DEB & DR. SANJAY JAISWAL REGARDING PROMOTION OF MISSION VATSALYA

STATE/UT-WISE NUMBER OF CHILDREN SUPPORTED IN INSTITUTIONAL CARE AND NON-INSTITUTIONAL CARE UNDER MISSION VATSALYA SCHEME INCLUDING MAHARASHTRA DURING THE YEAR 2023-24

S. No.	State/UT	Number of children supported in Institutional Care	Number of children supported in Non-Institutional Care
1	Andhra Pradesh	1546	10000
2	Arunachal Pradesh	206	1719
3	Assam	1241	1919
4	Bihar	2227	4001
5	Chhattisgarh	1843	1137
6	Goa	461	62
7	Gujarat	3195	450
8	Haryana	963	643
9	Himachal Pradesh	926	1352
10	Jammu and Kashmir	1104	4024
11	Jharkhand	1238	4629
12	Karnataka	3110	12449
13	Kerala	776	1455
14	Madhya Pradesh	2597	13715
15	Maharashtra	3495	21680
16	Manipur	2295	1288
17	Meghalaya	1031	1083
18	Mizoram	1172	1516
19	Nagaland	562	779
20	Orissa	4431	3697
21	Punjab	533	4150
22	Rajasthan	2733	933
23	Sikkim	468	460
24	Tamil Nadu	10118	5411
25	Telangana	2243	4858
26	Tripura	948	1373
27	Uttar Pradesh	3226	10000
28	Uttarakhand	589	1817
29	West Bengal	4744	2750
30	Andaman & Nicobar	274	1

31	Chandigarh	222	309
32	Dadra & Nagar Haveli and Daman & Diu	36	984
33	Ladakh	84	411
34	Lakshadweep	0	0
35	Delhi	1216	635
36	Puducherry	739	171
Total		62592	121861